

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324

Intervention.A61/2023 IA-5264/2023 IA-4610/2022 IA-129/2022 IA-1735/2023
IA-1136/2023

In
IB-900(ND)/2020

IN THE MATTER OF:

P.R Rolling Mills Pvt Ltd.

Vs

Hema Engineering Industries Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Vishal Ganda, Adv, Ms. Akanksha Mathur, Adv,
Ms. Tanya Hasija, Adv, Ms. Devina Bhandari, Adv,
Mr. Anshit Aggarwal, Adv

For the Applicant : Mr. Sanjeev Singh, Ms. Taniya Bansal, Ms. Meenakshi
S Advocates for Applicant in IA 5264-2023

For the HDFC : Adv. Bhavna Vijay

For the Respondent : Mr. Sanjeev Singh, Ms. Taniya Bansal,
Ms. Meenakshi S Advocates for R-1 in IA 129-2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

Intervention.A61/2023 IA-5264/2023 IA-4610/2022 IA-129/2022 IA-1735/2023 IA-1136/2023:-

Ms. Devina Bhandari, Learned Counsel appearing on behalf of the Liquidator seeks an adjournment. The parties are directed to complete the pleadings, if not already completed.

List the matter on **23.07.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**